

**OFFICE OF THE DISTRICT & SESSIONS JUDGE,  
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.**

**ORDER**

Consequent upon the recent transfer and posting of the Judicial Officers and in super-session of this office earlier order no. 1106-1122/Power/Judl./N-E/KKD/Delhi/2019 dated 16.02.2019, it is hereby ordered that the following Judicial Officers mentioned in column no. 3 and 4 shall act as 1<sup>st</sup> Link Officer and 2<sup>nd</sup> Link Officer respectively for urgent matter/miscellaneous work, as and when the Officer mentioned in column no. 2 happens to be on leave or not available due to any reason, with immediate effect :-

(1)	(2)	(3)	(4)
Sl. No.	Name of the Judicial Officer	I <sup>st</sup> Link Officer	II <sup>nd</sup> Link Officer
i.	<b>Sh. Anoop Kumar Mendiratta,</b> D&SJ - N/E	<b>Sh. Vidya Prakash,</b> Spl. Judge (NDPS)	<b>Sh. Raghbir Singh,</b> ASJ-02
ii.	<b>Sh. Vidya Prakash,</b> Spl. Judge (NDPS)	<b>Sh. Raghbir Singh,</b> ASJ-02	<b>Sh. Praveen Singh,</b> ASJ-01
iii.	<b>Sh. Raghbir Singh,</b> ASJ-02	<b>Sh. Praveen Singh,</b> ASJ-01	<b>Sh. Lalit Kumar,</b> ASJ-03
iv.	<b>Sh. Praveen Singh,</b> ASJ-01	<b>Sh. Lalit Kumar,</b> ASJ-03	<b>Sh. Raghbir Singh,</b> ASJ-02
v.	<b>Sh. Lalit Kumar,</b> ASJ-03	<b>Sh. Raghbir Singh,</b> ASJ-02	<b>Sh. Vidya Prakash,</b> Spl. Judge (NDPS)

*Anoop*  
**(ANOOP KUMAR MENDIRATTA)**  
District & Sessions Judge,  
North-East District,  
Karkardooma Courts, Delhi.

No. 3028-44 /Power/Judl./N-E/KKD/Delhi/2019

Dated :- 30/5/19

**Copy forwarded for information and necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in North-East District, Karkardooma Courts, Delhi.
4. The Secretary, Shahdara Bar Association, Delhi.
5. The Chief Public Prosecutor, North-East District, Karkardooma Courts, Delhi.
6. Incharge, Lock-up, Karkardooma Courts, Delhi.
7. PRO/APRO, Karkardooma Courts, Delhi.
8. A.O. (J), Administration Branch, General Branch, Facilitation Centre/Bail/Filing Section, North-East District, Karkardooma Courts, Delhi.
9. The Care Taker, North-East District, Karkardooma Courts, Delhi, with the direction to display the same on the notice board of this court complex.
10. The Website Committee, Tis Hazari Courts (Through LAYERS)/KKD Courts, Delhi.
11. R&I Branch to upload the same on LAYERS.
12. P.S./Reader to the undersigned.

*Anoop*  
**District & Sessions Judge,**  
North-East District,  
Karkardooma Courts, Delhi.